

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 09 OF 2017

Dated : 20th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Jayant Deo ...Appellant(s)
Versus
The Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Varun Pathak
Ms. Shruti Awasthi
Ms. Saroj Bala for R2

ORDER

The matter did not reach before the bench.

As agreed by the parties, list this matter for hearing on **11.09.2019**.

**(S. D.Dubey)
Technical Member**

pr/mkj

**(Justice Manjula Chellur)
Chairperson**